

# **HIGH COURT OF CHHATTISGARH, BILASPUR**

## **Endorsement**

No. 127 /Confdl. /2023  
II-2-49/2001

Bilaspur, dated 13 / 03 /2023

Copy of order no. 2912/672/21-B/C.G./2023 dated 09.03.2023 issued by the Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur forwarded to:-

- 1) Additional Registrar-cum-Principal Private Secretary to Hon'ble the Acting Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 2) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 3) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 4) Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 5) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 6) Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 7) Private Secretary to Hon'ble Mrs. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur for information of her Ladyship.
- 8) Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 9) Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 10) Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 11) Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 12) Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 13) Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- 14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- 15) All Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

Contd. 2/-

- 17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex), Mantralaya, Atal Nagar, Raipur for information.
- 18) *Shri Agralal Joshi (Retired District Judge), Plot no. 82-83, Guru Ghasidas Housing Board Society, New Rajendra Nagar, Behind Vijeta Complex, Raipur for information.*
- 19) District & Sessions Judge, Balod/ Baloda-Bazar/ Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur/ Bilaspur / Uttar Bastar (Kanker) for information.
- 20) All Joint Registrars, High Court of Chhattisgarh, Bilaspur for information.
- 21) Additional Registrar (Judicial/D.E./Admn./Works/Vigilance/D.E. Appeal), High Court of Chhattisgarh, Bilaspur for information.
- 22) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- 23) Officer-on-Special-Duty, High Court of Chhattisgarh, Bilaspur for information.
- 24) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- 25) Member-Secretary, Chhattisgarh State Legal Services Authority, Old High Court Building, Bilaspur for information.
- 26) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- 27) Deputy Registrars (Confidential/Checker/Civil/Central Filing/D.E./S. & A.), High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 28) Assistant Registrar/Section Officer/In-charge, Accounts/ Checker/ Budget/ Juvenile Justice Cell/ O/o R.G./ Complaint/ Establishment/ Criminal /Civil/ Confidential/ District Establishment/ Writ/ Central Filing/ Pension/ Record Room (Admn.)/ Protocol/ Vigilance /Works/ S. & A. Cell Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- 29) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- 30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- 31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

  
(ARVIND KUMAR VERMA)  
REGISTRAR GENERAL

13-03-2023

छत्तीसगढ़ शासन

विधि और विधायी कार्य विभाग मंत्रालय,

महानदी भवन, अटल नगर, नवा रायपुर, जिला-रायपुर (छ.ग.) 492002

// आदेश //

रायपुर, दिनांक /03/2023

क्रमांक 2912/672/21-ब/छ.ग./2023 - राज्य शासन, छ.ग. सिविल सेवा (पेंशन) नियम, 1976 के नियम 42 के उपनियम (1) के खण्ड (क) के द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए एवं माननीय छ.ग. उच्च न्यायालय, बिलासपुर की अनुशासन के पालन में एतद्वारा, श्री अग्रलाल जोशी, सदस्य उच्चतर न्यायिक सेवा, तत्कालीन, प्रधान न्यायाधीश, कुटुम्ब न्यायालय, रायपुर द्वारा प्रस्तुत स्वैच्छिक सेवानिवृत्ति का आवेदन दिनांक 12.08.2021 को स्वीकार करते हुए, श्री अग्रलाल जोशी को जिला न्यायाधीश (सुपर टाईम स्केल), तत्कालीन प्रधान न्यायाधीश, कुटुम्ब न्यायालय, रायपुर के पद से, आवेदन में अंकित दिनांक 24.08.2021 से सेवानिवृत्त (स्वैच्छिक) करता है।

छत्तीसगढ़ के राज्यपाल के नाम से तथा आदेशानुसार

(राम कुमार तिवारी)

प्रमुख सचिव,

छ.ग. शासन, विधि और विधायी कार्य विभाग,

पु. क्रमांक 2913/672/21-ब/छ.ग./2023

रायपुर, दिनांक /03/2023

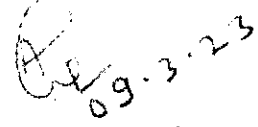
प्रतिलिपि :-

1. रजिस्ट्रार जनरल, छ.ग. उच्च न्यायालय, बिलासपुर की ओर उनके ज्ञापन क्रमांक 54/दो-2-49/गोपनीय/2023, बिलासपुर दिनांक 16.02.2023 के संदर्भ में आवश्यक कार्यवाही हेतु।
2. महालेखाकार, छत्तीसगढ़ रायपुर, छ.ग. की ओर सूचनार्थ।
3. विशेष कर्तव्यस्थ अधिकारी, माननीय मुख्यमंत्री जी, छत्तीसगढ़ शासन, मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर माननीय मुख्यमंत्री जी के अवलोकन हेतु।
4. विशेष सहायक, माननीय विधि मंत्री जी, छत्तीसगढ़ शासन मंत्रालय, महानदी भवन, नवा रायपुर, अटल नगर की ओर माननीय विधि मंत्री जी के अवलोकन हेतु।
5. निज सचिव, माननीय प्रमुख सचिव विधि, छत्तीसगढ़ शासन माननीय प्रमुख सचिव विधि के अवलोकन हेतु।
6. श्री अग्रलाल जोशी, तत्कालीन प्रधान न्यायाधीश, प्लॉट नं 82, 83, गुरु गणेशी शरदा गृह निर्माण समिति, न्यू राजेन्द्र नगर, विजेता काम्प्लेक्स के गाँव रायपुर (छ.ग.) की ओर सूचनार्थ।

क्रमश.....

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7. उप संचालक, शासकीय मुद्रणालय, इन्द्रावती भवन के पीछे, एमिनिटीज ब्लॉक, अटल नगर, नवा रायपुर छत्तीसगढ़ की ओर छ.ग. राजपत्र में प्रकाशन हेतु अग्रेषित।

 09.3.23

(अनिल कुमार पाण्डेय) ✕

अतिरिक्त सचिव,

छ.ग. शासन, विधि और विधायी कार्य विभाग